

(13)

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	CP (TCAA) No.63/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/416/2016
NAME OF THE COMPANY	International Paper APPM Limited
NAME OF THE TRANSFEROR/DEMERGER COMPANY	
NAME OF THE TRANSFEREE/RESULTING COMPANY	
UNDER SECTION	391/394

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VIVEK GANESH (for LUV Iyer)	Advocate	iyerassociates14@gmail.com 9495968289	Vivek

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Appara, Advocate for RoC & RD	Counsel	98487 47808	HA

Heard Sri Vivek Ganesh, Learned Counsel for the Petitioner and Shri B. Appa Rao, Learned Counsel for RoC & RD.

The Learned Counsel for RoC & RD undertakes to file specific clarification with regard to the prayer of the Petitioner Company within a week's time.

Post the case on 17.10.2017.


Member (T)


Member (J)